

THE GAUHATI HIGH COURT AT GUWAHATI
(THE HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

NOTIFICATION

Dated Guwahati the 1st November, 2021

No.HC.VII-52/2021/ 5456 /A. The District Judiciary at South Salmara-Mankachar will be inaugurated on **06.11.2021 (Saturday)**.

The following Officers, who are already transferred and posted in the District Judiciary at South Salmara-Mankachar, vide High Court's Notification No.HC.VII-05/2021/4551/A, No.HC.VII-05/2021/4555/A, & No.HC.VII-05/2021/4560/A Dated 27.09.2021 shall join at South Salmara-Mankachar in their respective posts on **06.11.2021 at 10.00 a.m. positively :**

1. Shri Syed Imdadur Rahman, District and Sessions Judge, South Salmara-Mankachar.
2. Shri Motilal Das, Chief Judicial Magistrate-cum-Civil Judge & Asstt. Sessions Judge, South Salmara-Mankachar.
3. Shri Satyajit Karmakar, Secretary, District Legal Services Authority, South Salmara-Mankachar.

By Order,
Sd/- Gautam Baruah,
REGISTRAR (VIGILANCE)

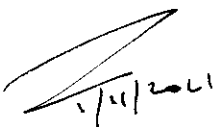
Memo No.HC.VII-64/2021/ 5457 - 5479 /A.

Dated 01.11.2021

Copy to:-

1. The L.R. & Secretary to the Govt. of Assam, Judicial Department, Dispur, Guwahati.
2. The Principal Accountant General, Assam, Beltola, Maidamgaon, Guwahati.
3. The District and Sessions Judge, _____
4. The Registrar-cum- Principal Secretary to Hon'ble the Chief Justice, Gauhati High Court, Guwahati.
5. The Principal Judge, Family Court, No.I, II & III, Kamrup, Guwahati/ Cachar, Silchar/ Barpeta/Nalbari/Dhubri.
6. The Presiding Officer, Industrial Tribunal, Guwahati/ Dibrugarh/Silchar.
7. The Presiding Officer, Labour Court, Guwahati/ Dibrugarh.
8. The Presiding Officer, STAT & Member, MACT, No.1, Kamrup, Guwahati.
9. The Special Judge, Assam, Guwahati.
10. The Special Judge, CBI & NIA, Assam, Guwahati.
11. The Member-Secretary, Assam State Legal Services Authority, Guwahati.

Contd.....


1/11/2021

12. The Member, MACT, No. 2 and Member, MACT, No.3, Kamrup (M), Guwahati/Dhubri/ Nagaon/ Nalbari/ Barpeta/ Silchar/ Sonitpur, Tezpur/Goalpara/ Kamrup, Amingaon.
13. The Special Judge, Addl. CBI Court, No.I, II & III, Assam, Chandmari, Guwahati.
14. Shri Syed Imdadur Rahman, Addl. District and Sessions Judge, FTC, Rangia (under order of transfer as District and Sessions Judge, South Salmara-Mankachar) for information and necessary action.
15. Shri Motilal Das, Secretary, District Legal Services Authority, South Salmara-Mankachar (under order of transfer as Chief Judicial Magistrate-cum-Civil Judge & Asstt. Sessions Judge, South Salmara-Mankachar) for information and necessary action.
16. Shri Satyajit Karmakar, Addl. Chief Judicial Magistrate, Golaghat (under order of transfer as Secretary, District Legal Services Authority, South Salmara-Mankachar)
17. The Joint Registrar (_____), Gauhati High Court, Guwahati.
18. The Chief Judicial Magistrate, _____
19. The Deputy Registrar (_____), Gauhati High Court, Guwahati.
20. The Private Secretary to Hon'ble Mr. Justice _____, Gauhati High Court, Guwahati.
21. The Administrative Officer (J) (_____), Gauhati High Court, Guwahati.
22. The Project Manager, Gauhati High Court, Guwahati for uploading in the Gauhati High Court website.
23. The C.A. to Registrar General/ Registrar (Vigilance)/ Registrar (Admn.)/ Registrar (Judicial)/ Registrar (Estt.), Gauhati High Court, Guwahati.
24. The Deputy Director, Printing & Stationery, Assam Govt. Press, Bamunimaidan, Guwahati for publication of the Notification in the Assam Gazette.

REGISTRAR (VIGILANCE)
GAUHATI HIGH COURT, GUWAHATI